

Availability and distribution of buffer stock of foodgrains

741. SHRI DEREK O' BRIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the availability of buffer stock of foodgrains with Food Corporation of India (FCI) from January 2020, month-wise;

(b) whether Government plans to increase the distribution of free foodgrains and if so, the details thereof; and

(c) the details of buffer stock that has been discarded due to wastage since January 2020, month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) Food Corporation of India (FCI) maintains stocks of Wheat and Rice in the Central Pool, as per the Stocking Norms of foodgrains fixed by the Government of India, which are as under:—

(Figs. in lakh tons)

As On	Wheat		Rice	
	Actual Stock	Stocking Norms (Buffer Stock)	Actual Stock	Stocking Norms (Buffer Stock)
01.01.2020	327.96	138.00	237.15	76.10
01.02.2020	303.66		274.51	
01.03.2020	275.21		309.76	
01.04.2020	247.00	74.60	322.39	135.80
01.05.2020	357.70		285.03	
01.06.2020	559.24		274.44	
01.07.2020	549.91	275.80	271.71	135.40
01.08.2020	513.28		253.40	
01.09.2020	478.32		221.95	

(b) In view of the present COVID-19 pandemic in the country. Government of India allocated an additional quantity of about 320.6 lakh tons of wheat and rice under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) for the period of eight month (April, 2020 November, 2020) @ 5 kg. per month per person free of cost for all the beneficiaries covered under NFSA.

Also, under Atma Nirbhar Bharat Package (ANBP), Government of India has made allocation of free foodgrains (rice and wheat) for migrants/stranded migrants who are not covered under NFSA or State ration card, @ 5 kg. per person per month for two months *i.e.* May and June, 2020 to migrants/stranded migrants that is about 8 lakh tons of foodgrains.

(c) The details of foodgrains accrued as non-issuable in FCI since Jan, 2020 onwards are as under:—

Month	Qty. of foodgrains accrued as Non-issuable in FCI (in Tonnes)
Jan, 2020	11.116
Feb, 2020	0.410
March, 2020	0
April, 2020	0
May, 2020	25.638
June, 2020	1453.578
July, 2020	41.521
Aug, 2020	51.094

Rules for e-Commerce entities under Consumer Protection Act

742. SHRI NARAIN DASS GUPTA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that under the e-Commerce Rules notified under the Consumer Protection Act, 2019, all e-Commerce entities have been mandated to incorporate as a company; and

(b) if so, the reasons for excluding proprietorships, Hindu Undivided Families and partnerships to sell goods online?